

## Declaration or Assets and Liabilities

Year...2020-21.....

I, LALJI KUMAR..... son/daughter/wife of RUBI DEVI.....

डा.स. (आ.)

aged 34..... Years, belonging to BIHAR VIDHAN SABHA.....

श्री राजीव  
22.2.21

in service and presently working as OFFICE ATTENDENT (GARDENER).....

given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants\* :

### A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

RUBI DEVI

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	1500/00	-	-	-	-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	122795 S.B.I BANK B.V.M	-	-	-	-
(iii)	Bonds, Debentures and shares in Companies	-	-	-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	-	-	-	-	-
(v)	Motor Vehicles (details of make, etc.)	-	-	-	-	-
(vi)	Jewellery (give details of weight and value)	1 GRAM GOLD	-	-	-	-
(vii)	Other assets, such as values of claims / interests	-	-	-	-	-

2586  
22/02/21

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

Lalji Kumar

**B Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(v)	Other (such as interest in property)	-	-	-	-	-

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .....
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

*John Kumar*

	(d) dues to departments dealing with telephones	-	-
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	-	-
	(f) Other dues, if any	-	-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	JWFPK0152R	-
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	-	-
	(iii) Sales Tax [ Only in case of proprietary business]	-	-
	(iv) Property Tax	-	-

**C Personal Detail**

GPF/CPF/PRAN No. :-

11075365420

Gender :-

M (M/F)

Date of Birth :-

1 5 0 5 1 9 8 6 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

OFFICE ATTENDENT (GARDENER)

(Full Name e.g. B.A.S. - Bihar Administrative Service,  
B.S.S.:- Bihar Secretariat Service etc.)

Home District :-

PATNA

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature: .....*Lalji Kumar*.....

Name of Employee: LALJI KUMAR

Designation: OFFICE ATTENDENT (GARDENER)

Department: CARE TAKER SECTION

Place: PATNA

Date: 15/02/2021

**Note:**

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.